

14.03 hrs.

DELHI SIKH GURDWARAS (AMENDMENT) BILL*

THE MINISTER OF HOME AFFAIRS (SHRI UMA SHANKAR DIKSHIT): Sir, I beg to move for leave to introduce a Bill to amend the Delhi Sikh Gurdwaras Act, 1971.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Delhi Sikh Gurdwaras Act, 1971."

The motion was adopted.

SHRI UMA SHANKAR DIKSHIT: I introduce the Bill.

MR. CHAIRMAN: The House will adjourn now and meet again at 3 O' Clock.

14.05 hrs.

(The Lok Sabha adjourned for lunch till Fifteen of the Clock)

The Lok Sabha adjourned for lunch at two minutes past Fifteen of the Clock

[MR. DEPUTY-SPEAKER in the Chair]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-SECOND REPORT

SHRI C. K. CHANDRAPPAN: Tellicherry): I beg to move:

"That this House do agree with the Forty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th July, 1974."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Forty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th July, 1974."

The motion was adopted.

TRADE UNIONS (AMENDMENT) BILL*

15.03 hrs.

SHRI P. M. MEHTA (Bhavnagar): I beg to move for leave to introduce a Bill further to amend the Trade Unions Act, 1926.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce Bill further to amend the Trade Unions Act, 1926."

The motion was adopted.

SHRI P. M. MEHTA: Sir, I introduce the Bill.

PAYMENT OF GRATUITY (AMENDMENT) BILL*

SHRI P. M. MEHTA (Bhavnagar): I beg to move for leave to introduce a Bill further to amend the Payment of Gratuity Act, 1972.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Gratuity Act, 1972."

The motion was adopted.

SHRI P. M. MEHTA: Sir, I introduce the Bill.

EMPLOYEES' PROVIDENT FUNDS AND FAMILY PENSION FUND (AMENDMENT) BILL*

SHRI P. M. MEHTA (Bhavnagar): I beg to move for leave to introduce a Bill further to amend the Employees' Provident Funds and Family Pension Fund Act, 1952.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Employees' Provident Funds and Family Pension Fund Act, 1952."

The motion was adopted.

SHRI P. M. MEHTA: Sir, I introduce the Bill.